

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

28.04. 2014

OA No. 291/00254/2014

Mr. R.D. Meena, Counsel for applicant.

Heard the learned counsel for the applicant. He submits that the applicant applied for the post of Assistant Loco Pilot. He was declared successful in the written examination. However, he was declared unfit in Aye-one Medical Category by the Sr. Divisional Medical Officer, Railway Hospital, Mysore. The applicant preferred an appeal. He was again declared unfit in Aye-one Medical category.

That thereafter, the applicant got medical examination by the Medical Board of General Hospital, Sawaimadhopur. The Medical Board issued a medical certificate declaring the applicant as fit (Annexure A/7). The applicant thereafter sent a representation dated 02.04.2014 (Annexure A/3) stating that the medical board has declared him fit, therefore, on the basis of this medical certificate, he may be issued appointment letter for the post of Assistant Loco Pilot.

In view of the facts & circumstances of the case, the respondents are directed to decide the representation of the applicant dated 02.04.2014 (Annexure A/3) according to the provisions of law within a period of two months from the date of receipt of a copy of this order. The applicant is also directed to give the copy of the paper book of this OA along with the copy of this order to the respondents.

If any prejudicial order is passed against the applicant, he is at liberty to file fresh OA.

With these directions, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

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